

DIVISION BENCH
COURT - II

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/140(KB)2022
IA(COMPANIES.ACT)/107(KB)2022,
IA(COMPANIES.ACT)/153(KB)2023,
IA(COMPANIES.ACT)/46(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	SUNIL KUMAR AGARWAL VS SKDJ FINTRADE PVT LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Ms. Swatrup Banerjee, Adv.] For the Petitioner
Ms. Mou Saha, Adv.]
Mr. Jitendra Agarwal, Adv.]

Mr. Joy Saha, Sr. Adv.] For the R-1 to R-14
Mr. Yubaraj Bhattacharyya, Adv.] except R-3

Ms. Urmila Chakraborty, Adv.] For the R-3
Mr. K. Das, Adv.]

Mr. Debasish Chakraborty, Adv.] For the Punjab National Bank
Mr. Snehasish Chakraborty, Adv.]

ORDER

1. Ld. Sr. Counsel/Counsel appearing on behalf of the parties present.
2. Heard Ld. Sr. Counsel Mr. Joy Saha appearing on behalf of the respondents in part.
3. List the matter for further consideration on **13.05.2024** at **01:00 P.M.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.